## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:29
ANSWERED ON:22.02.2013
DELAY IN SALARY TO STAFF NURSES
Dhotre Shri Sanjay Shamrao;Mahtab Shri Bhartruhari

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has received any complaints from staff nurses working in Kalawati Saran Children's Hospital regarding delay in payment of salary;
- (b) if so, the details thereof during each of the last three years and the current year;
- (c) the action taken on such complaints; and
- (d) the remedial measures taken/being taken by the Government in this regard?

## **Answer**

## MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) & (b) Kalawati Saran Children's Hospital (KSCH), New Delhi has received some written complaints from a Staff Nurse regarding release of Bonus, DA & Salary. The said employee was absent from duty without permission/intimation of competent authority for 128 days.
- (c) Salary of the complainant has been released after observation of the procedure.
- (d) The salary of staff nurses or any other category of employees is held up due to the reasons such as long unauthorised absence from duty, etc. Whenever any official joins duty after a long period of unauthorized absence/ absence without intimation or without getting his/her leave sanctioned from the competent authority in such cases all laid down procedures are followed before releasing the salary of the individual concerned.